

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Thursday 24th March, 2011/ 03 Chaitra 1933 (Saka)

1. Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2. Special Mention (Rule 280): The Members to raise matters under Rule 280.

1. Ch. Surender Kumar	6. Shri Shyam Lal Garg
2. Shri Naseeb Singh	7. Prof. Vijay Kumar Malhotra
3. Shri Jai Bhagwan Aggarwal	8. Shri Anil Jha
4. Dr. Harshvardhan	9. Shri S.P.Ratawal
5. Shri Mohan Singh Bisht	10. Shri A Dayanand Chandela A

3. Papers to be laid on the Table:

Shri Arvinder Singh Lovely, Minister of Transport to lay the Copy of Notification No. F.19 (69)/Tpt/Sectt./08/4984 dated 08/12/2010 regarding restrictions on movement of Vehicles in the BRT Corridor.

4. Motion of election to Financial committees:

The Chief Minister to move the following Motion:

“That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine Members from amongst themselves to serve as Members of the Public Accounts Committee, Estimates Committee and Committee on Government Undertakings for the term beginning from 1st April, 2011”.

5. Annual Budget 2011-12:

Further Discussion on Annual Budget 2011-12 presented by the Chief Minister on 22nd March, 2011.

Delhi

24th March, 2011

P.N.Mishra

Secretary